

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/1330 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Prasanta Buragohain,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 6th March, 2018.

Sub:- **Casual Leave along with permission to leave station.**

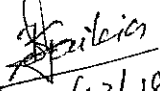
Ref:- Your e-mail dated 05.03.2018 and this Registry's letter No.HC.VII-66/1996/1133/A dtd. 19.02.2018.

Sir,

With reference to the above, I am directed to inform you that, you have been granted/~~rejected~~ 3 (three) days Casual Leave on 05.03.2018, 06.03.2018 and 07.03.2018 along with station leave permission till the morning of 08.03.2018, in continuation of previous Casual Leave and station leave permission granted to you vide this Registry's letter under referece.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


05/03/18